

**Government of Jammu and Kashmir**  
**Department of Culture**  
**Civil Secretariat, Jammu**

**NOTIFICATION**

Jammu, the 9<sup>th</sup>, January, 2020

S.O. 14 .- In exercise of the powers conferred by sub-section (1) of section 3 of the Jammu and Kashmir Ancient Monuments Preservation Act, Samvat, 1977(1920-AD) (Act No. V of 1977), the Government on the recommendation of Director, Archives, Archaeology & Museums, Jammu and Kashmir, hereby declare “**Neolithic site Gufkral**” along with land measuring 73 kanals and 18 marlas falling under Khasra No. 630, 600 and 458/2 at village Hardmeer, Tehsil Tral, District Pulwama as “**Protected Monument**” within the meaning of the said Act.

**By order of the Government of Jammu & Kashmir.**

**Sd/-**

(Zubair Ahmad)

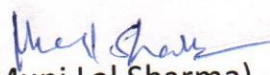
Secretary to the Government  
Department of Culture

No: Cul/Arch/02/2019

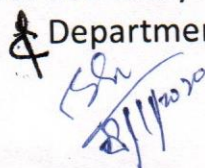
Dated: 09 -01-2020

Copy to the:

1. Principal Secretary to the Hon'ble Lieutenant Governor.
2. Divisional Commissioner, Kashmir.
3. Secretary to the Government, Revenue Department
4. Secretary to the Government, Department of Law, Justice & PA.
5. Deputy Commissioner, Pulwama.
6. Director, Information, J&K, Jammu, for publication in some leading local daily newspapers.
7. Director, Archives, Archaeology & Museums, J&K, Jammu.
8. General Manager, Government Press, Srinagar for publication in the next Government Gazette.
9. Private Secretary to Secretary to the Government, Department of Culture.
10. Stock file/ SO file.

  
(Muni Lal Sharma)

Under Secretary to the Government  
& Department of Culture

  
8/1/2020